

MR. SPEAKER : You give me something: in writing not like this. Give me something. I will look into it...

*(Interruptions)***

MR. SPEAKER : Not allowed...

(Interruptions)

MR. SPEAKER : If you don't listen...

(Interruptions)

MR. SPEAKER : Not allowed. I have not given my permission...

(Interruptions)

SHRI SAIFUDDIN CHOWDHARY (Katwa) : Sir, I have given a notice demanding a discussion on the purchase of aircraft carrier 'Hermes'...

(Interruptions)

MR. SPEAKER : I will look into it. It is not proper to raise a Calling Attention Motion on the floor of the House. This is improper...

(Interruptions)

SHRI THAMPAN THOMAS (Mavelikara) : Sir, there is a ruling of the Supreme Court on the Christian women marriage and because of that...

(Interruptions)

MR. SPEAKER : You give me something in writing and come to me, but not like this...

(Interruptions)

MR. SPEAKER : I cannot discuss it here .

*(Interruptions)***

MR. SPEAKER : Not allowed. Irrelevant. Overuled.

[Translation]

SHRI RAM NAGINA MISHRA : ...*(Interruptions)* Mr. Speaker, Sir, communal riots are increasing in the country...

(Interruptions)

[English]

MR. SPEAKER : We are discussing that subject. We have already decided in

the Business Advisory Committee; rest assured.

SHRI C.P. THAKUR (Patna) : The situation in Kashmir is explosive.

MR. SPEAKER : We are discussing that.

PROF. SAIFUDDIN SOZ (Bara-mutla) : Please listen to me for a minute.

MR. SPEAKER : What is the point of order ?

PROF. SAIFUDDIN SOZ : No point of order. I want to express my feelings.

(Interruptions)

MR. SPEAKER : You are welcome. We are discussing it.

PROF. SAIFUDDIN SOZ : Sir, I don't want to raise any controversy.

MR. SPEAKER : You please come to me.

*(Interruptions)***

MR. SPEAKER : Not allowed. Don't record. Now, papers to be laid.

12.12 hrs.

PAPERS LAID ON THE TABLE

[English]

Notification under Delhi Police Act

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN) : I beg to lay on the Table a copy of the Delhi Police (Promotion and Confirmation) (Amendment) Rules, 1985 (Hindi and English versions) published in Notification No. E. 10/10/84-Home (P)/Estt. in Delhi Gazette dated the 6th November, 1985, under sub-section (2) of section 148 of the Delhi Police Act, 1978. [Placed in Library See No. LT.2131/86].

Annual Report of the Commission for Scheduled Castes and Scheduled Tribes for the year 1982-83, Memorandum of the Action Taken on the recommendations contained in the Report, etc.

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and (English) versions) of the Commission for Scheduled Castes and Scheduled Tribes for the year 1982.83,
- (ii) A copy of the Memorandum (Hindi and English versions) of the action taken on the recommendations contained in the Report.

- (2) A copy of the Memorandum (Hindi and English versions) outlining the Detailed Action taken on the recommendations contained in the First Annual Report of the Commission for Scheduled Castes and Scheduled Tribes for the year 1978-79.

[Placed in Library. See No. LT-2132/86]
(Interruptions)

PROF. SAIFUDDIN SOZ (Baramulla) : He has been a party to communalism...
(Interruptions)

MR. SPEAKER : You can come to me. I will listen to you.
(Interruptions)**

MR. SPEAKER : No, not allowed. You can come and just let me know.
(Interruptions)**

MR. SPEAKER : Not allowed. It will not go on record. Not allowed. I have not given you my permission.

Shri Panja.

Annual Plan, 1985-86

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A.K. PANJA) : I beg to lay on the Table a copy of the 'Annual Plan, 1985-86' (Hindi and English versions). [Placed in Library. see No. LT-2133/86.]

Notification under Army Act and Cantonment Act

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : I beg to lay on the Table—

- (1) A copy of the Territorial Army (Amendment) Rules, 1986 (Hindi and English versions) published in Notification No. S.R.O. 65 in Gazette of India dated the 15th February, 1986, under sub-section (3) of section 14 of the Territorial Army Act, 1948.

[Placed in Library. see No. LT-2134/86.]

- (2) A copy of the Grant of Leave to Members of Cantonment Board Rules, 1985 (Hindi and English versions) published in Notification No. S. R. O. 286 in Gazette of India dated the 4th January, 1986, under sub-section (3) of section 281 of the Cantonments Act, 1924.

[Placed in Library. see No. LT-2135/86.]
(Interruptions)**

MR. SPEAKER : I am not allowing the hon. gentleman. Mr. Soz, you can come and put the question. I have not allowed you.

PROF. MADHU DANDAVATE (Rajapur) : If it is unparliamentary it should be expunged.

PROF. SAIFUDDIN SOZ : What remark is expunged, I would like to know.

MR. SPEAKER : I did not allow it. It did not go on record.

Now, Mr. Arunachalam.

Reports of the Comptroller and Auditor General of India—Part I and II

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): On behalf of Shri M. Arunachalam. I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) under article 151 (1) of the Constitution :-

- (1) Report of the Comptroller and Auditor General of India for the year 1984—Union Government (Commercial) Part-I-Introduction. [Placed in Library. See No. LT-2136/86.]
- (2) Report of the Comptroller and Auditor General of India for the year 1984—Union Government (Commercial)—Part-II-Resume of the Company Auditors' Reports and Comments on Accounts of Government Companies. [Placed in Library. See No. LT-2137/86.]
- (3) Report of the Comptroller and Auditor General of India for the year 1984—Union Government (Commercial)-Part-II-Audit Observations on Individual Topics. [Placed in Library. See No. LT-2138/86.]

Notifications under Pensions Act and under Article 320 (5) of the Constitution

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI P. CHIDAMBARAM): I beg to lay on the Table—

- (1) A copy of the Payment of Arrears of Pension (Nomination) Third Amendment) Rules, 1985 (Hindi and English versions) published in Notification No. S.O. 73 in Gazette of India dated the 11th January, 1986, under section 16 of the Pensions Act, 1871. [Placed in Library. See No. LT-2139/86.]

- (2) A copy of the Union Public Service Commission (Exemption from Consultation) Amendment Regulations, 1985 (Hindi and English versions) published in Notification No. G. S. R. 59 in Gazette of India dated the 25th January, 1986, under article 320 (5) of the Constitution.

[Placed in Library. See No. LT-2140/86]

(Interruptions)

MR. SPEAKER : I did not allow it. You have got certain rules Mr. Soz.

(Interruptions)

[Translation]

MR. SPEAKER : I can listen to you only under some rule.

*(Interruptions,**)*

[English]

MR. SPEAKER : Not allowed.

Shri Shivraj V. Patil.

Annual Report and Review on National Institute of Immunology, New Delhi, for the year 1984-85, Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 1984-85, Tata Institute of Fundamental Research Bombay, for the year 1984-85, etc.

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL): I beg to lay on the Table—

- 1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Immunology, New Delhi, for the year 1984-85, along with Audited Accounts.
- (ii) A statement Hindi & English versions) regarding Review by the Government on the working of the National

**Not recorded.

Institute of Immunology,
New Delhi, for the year
1984-85.

[Placed in Library. See No.
LT-2141/86.]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 1984-85 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 1984-85. [Placed in Library. See No. LT-2142/86.]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Institute of Fundamental Research, Bombay, for the year 1984-85.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Tata Institute of Fundamental Research, Bombay, for the year 1984-85 together with Audit Report thereon.

- (iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Tata Institute of Fundamental Research, Bombay, for the year 1984-85. [Placed in Library. See No. LT-243/86.]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Bose Institute, Calcutta, for the year 1984-85 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding

Review by the Government on the working of the Bose Institute, Calcutta, for the year 1984-85.

[Placed in Library. See No.
LT-2144/86.]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Association for the Cultivation of Science, Calcutta, for the year 1984-85 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Indian Association for the Cultivation of Science, Calcutta, for the year 1984-85.

[Placed in Library. See No.
LT-2145/86.]

Statements re Review on and Annual Report of Bharat Electronics Ltd, Bangalore, for the year 1984-85.

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND DEFENCE SUPPLIES (SHRI SUKH RAM) : I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (I) of section 619A of the Companies Act, 1956 :—

- (i) A statement regarding Review by the Government on the working of the Bharat Electronics Limited, Bangalore, for the year 1984-85.

- (ii) Annual Report of the Bharat Electronics Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT- 2146/86.]

[English]

MR. SPEAKER : Mr. Soz, may I ask you to leave the House ?

PROF. SAIFUDDIN SOZ (Baramulla) : I am representing 7 lakh people in my constituency. I want to ask you, Sir.....

(Interruptions)

MR. SPEAKER : May I ask you to withdraw from the House ?

PROF. SAIFUDDIN SOZ : Why ? I am saying something very politely but firmly.

[Translation]

MR. SPEAKER : Experienced colleagues are sitting beside you, please learn from them.

PROF. SAIFUDDIN SOZ : I have been with them and I have already learnt. Time should be given to us also, we also have problems.

(Interruptions)

[English]

MR. SPEAKER : Experienced people are sitting beside you. There are rules under which you can ask. But can you go on at breakneck speed, without my permission, without any rules, without any regulation, without any motion and allow it to go on record ? No, You are destroying the very basis of your stand.

PROF. SAIFUDDIN SOZ : We are the people who have suffered. If you listen for half-a-minute then I will not walk out.

MR. SPEAKER : I will not listen.

PROF. SAIFUDDIN SOZ : Then I will walk out;

MR. SPEAKER : No threats. You are welcome. Do you mean to say that the whole House is without any conscience ?

PROF. SAIFUDDIN SOZ : I am not doing anything against the rules.

(Prof. Saifuddin Soz then left the house)

12.14 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
TWELFTH REPORT

[English]

SHRI M. THAMBI DORAI (Dharmapuri) : I beg to present the Twelfth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.14-1/2 hrs,

COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES
REPORTS OF STUDY TOURS

[English]

SHRI K. D. SULTANPURI (Simla) : I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) of the Study Tours of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :—

- (i) Report of the Study Tour of Study Group I of the Committee on its visit to Bhopal and Indore during November, 1985.
- (ii) Report of the Study Tour of Study Group II of the Committee on its visit to Udaipur and Jaipur during November, 1985.

(Interruptions)

[Translation]

MR. SPEAKER : Can you make law by mere shouting ?

(Interruptions)